

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-202
IB-1874/ND/2019
IA/2512/ND/2020

IN THE MATTER OF:

M/s. Anurautan Textiles Pvt. Ltd.

....Applicant

Vs

M/s. Sarveshwar Creations Pvt. Ltd.

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 15.07.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Abhishek Naik on behalf of applicant IRP Mr. Manohar Lal Vij

For the Respondent

:

ORDER

First progress report of the CoC has been filed by the IRP. The same is taken on record.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)